



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

PARTICULARS OF THE APPLICANTS:

MA - 659/18
OA - 1337/18

- 1) Subhas Lal Das, son of late Brijbhushon Lal Das, aged about 43 years, residing at 57 Lala Babu Shire Road, Post Office - Belure Math, P. S. Bally, District - Howrah, Pin 711202, West Bengal.
- 2) Buddhadeb Kanrar, son of late Astapada Kanrar, aged about 41 years, residing at Village and Post Office - Panchanul, District - Howrah, Pin 711 225
- 3) Ashok Lal Gupta, son of late Rameshwar Lal Gupta, aged about years, residing at 12, Guha Park, Liluah Howrah 711 204.
- 4) Aloke Sardar, son of late Panchanan Sardar, aged about 41 years, residing of Village and Post Office - Salap, District - Howrah, 711409
- 5) Mantu Debnath, son of late Manick Debnath, aged about 40 years, residing at 90/6, Road Bahagi, /Saikia, Horwar 71106
- 6) Joy ^{Deb} Mishra, son of late Indra Jit Mishra, aged about 36 years, residing at Village Post Office - Burikhali, District Howrah, Pin 711310.
- 7) Rupam Parui, son of late Kalipada Parui, aged about 47 years residing at Village and Post Office - Rameswar Nagar, District - Howrah, Pin 711 310.
- 8) Ujjwal Kumar Das, son of Bholanath Das, aged about 49 years, residing at Village Madhubati, Post Office - Balarambati, District - Hooghly, Pin 712409

- 9) Mou Dolui, daughter of Avhiram Dolui, aged about 32 years, residing at 124 Naskarpara, District - Howrah, Pin 711107
- 10) Kajal Haldar, son of Late Banchicharan Roy, about 4 years, residing at Village - Bauria Baypara, Post Office Bauria, Pin 711 305
- 11) Bandara Seth, son of Late Ajit Set, aged about 43 years, residing at 214 S. C Road, District - Howrah, Pin 711 102.
- 12) Chandra Nath Seth, son of late Ajit Set, aged about 46 years, residing at 214 Sarat Chatterjee Road, Shibpur, Howrah 711102
- 13) Ashok Kumar Mallick, son of late Laxman Chandra Mallick, aged about 45 years, residing at 42/8 X Road, Post Office - Netajigarh, District - Howrah, 711108
- 14) Siraj Tamby, son of Sri Bhola Nath Tamnbey, aged about 50 years, residing at Gobra Chanditala Station Road, Math para no. Arya Assar Dankuni Hooghly, Pin 712702
- 15) Shibainay Chakraborty, son of late Transakeshor Chakraborty, aged about 55 years, residing at 44/1, Naskar Para Lane, Post Office - Shibpur, District Hooghly 55 years, residing at 711102
- 16) Subrato Chakraborty, son of Shibomay Charkraborty, aged about 29 years, residing at 44/1, Naskarpara lane, post Office - Shibram, District - Howrah, Pin 711 102
- 17) Durga Santra, son of late of Hartaprasad Santra, aged about 48 years, residing at 209C Road Viveknayar, Post Office - Salkia, Howrah 711 106

 Subrato Das

- 18) Adhir Naskar, son of late Balai Naskar, aged about 42 years, residing at K Brahman Para, Munshir Hat, Howrah, 711 410
- 19) Sandhya Naskar, daughter of Balai Naskar, aged about 50 years, residing at K Brahman Para, Munshir Hat, Howrah, 711 410
- 20) Sunita Hazra, daughter of Bablal hazra, aged about 30 years, residing at 35 Sures Chandra Ganguly Lane, Post Office - Salkia, Howrah 711 106

All are working as Casual laborers Department of Post under Sub Post Master

.... APPLICANTS

V E R S U S

- I. The Union of India, through the Secretary, Ministry of Communications, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi 1
- II. The Chief Post Master General, 56, C R Avenue, Kolkata 700 012
- III. Senior Superintendent of Personnel Officer, Howrah Division, Howrah 711 101

.... RESPONDENTS

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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/1337/2018
MA. 350/659/2018

Date of Order: 11.10.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel

For the Respondents : Mr. R. Halder, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard both.

2. MA. 350/659/2018 filed by the applicants (20 in numbers) for joint prosecution is allowed and the applicants are allowed to prosecute the remedy jointly.
3. We noticed that a representation dated 31.07.2018 preferred by the applicants to the Senior Superintendent of Post Offices seeking benefits of appropriate remuneration in accordance with the circular dated 22.01.2015 issued by the DOPT is pending before the said authority. Therefore, instead of calling for reply in the matter, as it would be futile exercise unless the decision is taken by the respondents on the pending representation, we dispose of the OA with a direction upon the Sr. Superintendent of Post Offices being the Respondent No. 3 in the present OA to consider the representation in the light of the circular operating in the field as well as the circular dated 22.01.2015 and dispose it off within a period of 8 weeks from the date of receipt of a copy of this order.

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4. It is made clear that we have not gone into the merits of this case and all points are kept open for consideration by the respondent authorities.
5. In the event, the applicant is found entitled to the reliefs as prayed for, the concerned respondent authority shall extend such benefits within a period of 4 weeks thereafter.
6. Accordingly, OA would stand disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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